

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

**Contempt Petition No. 60/49/2019 in
ORIGINAL APPLICATION NO. 060/1010/2017**

Chandigarh, this the 19th day of August, 2019

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MR. A.K. BISHNOI, MEMBER (A)**

...

Amit Kumar son of Sh. Umed Singh Sangwan, aged 28 years, R/o Village Adampur, Post Office Adampur Dani, District Bhiwani, Haryana Pin Code 127021.

....Petitioner

(By Advocate: Shri Rohit Jindal proxy for Mr. Sunil K. Nehra)

VERSUS

1. Sh. K.V. Eapen, IAS, Secretary, Ministry of Personnel, Public Grievances & Pensions, Department of Personnel & Training, Government of India, North Block, New Delhi-1 Pin Code 110001.
2. Sh. Aashim Khwana, IAS, Chairman, Staff Selection Commission, Block No 12, 5th Floor, CGO Complex, Lodhi Road, New Delhi Pin Code 110003.
3. Sh. Raj Pal Singh, IAS, Under Secretary (Administrative III B), Central Board of Excise and Custom, Department of Revenue (MOF), HUDCO Vishala Building, Bhikhaji Kama Palace, New Delhi Pin Code 110058.
4. Sh. Vikas Kumar Jeph, Additional Commissioner, Cadwet Control Unit, O/o Central Board of Excise & Customs, Jaipur Zone, NCR Building, Status Circle, 'c' Scheme, Jaipur, Rajasthan Pin Code 110001.

....RESPONDENTS

(By Advocate: Shri Sanjay Goyal)

ORDER (oral)**SANJEEV KAUSHIK, MEMBER (J)**

Mr. Sanjay Goyal, learned counsel for respondents submits that he has received instructions from the concerned quarters that the order dated 31.7.2018 of this Court has been complied with as the applicant has been offered the appointment, as Inspector (C.E.,P.O. & E).

2. In view of the statement made by the learned counsel for respondents, this C.P. is closed. Notice is discharged. M.A. NO. 60/508/2019 also stands disposed of .

**(A.K. BISHNOI)
MEMBER (A)**

**(SANJEEV KAUSHIK)
MEMBER (J)**

Dated: 19.08.2019
`SK'

